

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 116 of 2020**

**IN THE MATTER OF:**

**Nurani Subramanian Suryanarayanan**  
**Liquidator for M/s. Care IT Solutions Pvt. Ltd. ...Appellant.**

**Versus**

**Employees State Insurance Corporation,**  
**Rep. by its Regional Director & Ors. ...Respondents.**

**Present:**

**For Appellant: Mr. Aravind C and Mr. Rishabh Tripathi and**  
**Mr. Pranav Krishan, Advocates.**

**For Respondent: Mr. Rohit Bhagat, Advocate for R-1&R-2.**

**ORDER**  
**(Virtual Mode)**

**31.03.2021** The Charts directed earlier have not been filed. It would be appropriate to hear the Appeal itself.

There is some connection difficulty in the network. As such, list the Appeal 'For Admission (After Notice)' Hearing on **20<sup>th</sup> April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md.